Annexure - 2

Name of corporate debtor: Win Trendz Exim Private Llmited; Date of commencement of CIRP: 2nd December 2019; List of creditors as on: 15th January 2020

List of unsecured financial creditors belonging to any class of creditors

(Amount in Rs)

(Amount in As															
Sr.	. [Name of creditor	Identification No.	Details											
No).			rece	ived	Details of claim admitted						Amount of		Amount	
										% of	Amount	any mutual	Amount	of claim	
						Amount of		Amount	Whether	voting	of	dues, that	of claim	under	
				Date of	Amount	claim	Nature of	covered by	related	share in	contingen	may be set-	not	verificatio	
				receipt	claimed	admitted	claim	guarantee	party ?	CoC	t claim	off	admitted	n	Remarks, if any
															-
															Secured by Mortgage of Flat
															no.3 , 2nd Floor , Lotia Palace
															Chs, Khar (W), Mumbai - 52.
															[The said Asset (flat) belongs
															to Digiwin Infotainment Pvt.
															Ltd an associate company of
															corporate debtor & is not in
		Asset Reconstruction													the Fixed Asset list of the
		Company India Ltd (corporate debtor]. The debt
	ŀ	Trustee of ARCIL-													was assigned to ARCIL by
		Retail Loan Portfolio-					Unsecured								Indostar Capital Finance Ltd.
	1	060-A-Trust)	U65999MH2002PLC134884	16.12.2019	30937100	30937100	Loan	0	NO	58.11%	0	0	0	0	on 15th January 2020.
															Secured by exclsuive collateral
															of Residential Flat no.8 , 4th
															Floor , Ganga Jamuna Milan
															Chs, Khar (W), Mumbai - 52.
															[The said Asset (flat) is not in
							Unsecured								the Fixed Asset list of the
	2	Indian Overseas Bank	IOBA	16.12.2019	11016085	11016085	Loan	0	NO	20.69%	0	0	0	0	corporate debtor]